

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.03.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|---------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1094 of 2021 | Abhishek Gupta Vs. Asset Reconstruction Company (India) Pvt. Ltd. & Anr. | Paras Mithal | Dinkar Singh-R1 Adivi Sharma |

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**By order of Hon'ble Chairperson
-sd/-
Registrar**